HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR (Through Virtual Mode)

WP(Crl.) No. 277/2019

Arif Rashid Sheikh

.... Petitioner(s)

Through:- None

V/s

State of J&K and ors.

.....Respondent(s)

Through:- None

Coram : HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

ORDER

None for the parties.

In the interest to justice, adjourned.

List on 15.07.2020.

(Sindhu Sharma) Judge

SRINAGAR 25.06.2020 Ram Murti